

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2913
ANSWERED ON:13.12.2005
REPRESENTATION FOR A SEPARATE STATE
Barman Shri Hiten

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a delegation of Greater Cooch Behar Peoples` Organisation had met officials of Home Ministry and handed over a representation for a separate State;
- (b) if so, the details of the representation alongwith their demands;
- (c) the stand of the Union Government on that representation;
- (d) whether the Union Government has any plan to send Central Team there; and
- (e) if so, the reasons for the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a) & (b): A two-member delegation of Greater Cooch Behar People`s Association had met officials of Home Ministry on 5.10.2005 and handed over a representation demanding for an inquiry by the CBI or by a Commission headed by a retired Judge of the Supreme Court into the law and order incidents that occurred on 20.9.2005 in Cooch Behar.
- (c): As `Police` and Public Order` are State Subjects, the representation was sent to the Government of West Bengal for appropriate action.
- (d): No, Sir.
- (e): Does not arise in view of reply to (d) above.